



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat, Srinagar

**Corrigendum to Government Order No.5380-LD(A)
of 2017 Dated 27.10.2017**

In Government Order No.5380-LD(A) of 2017 Dated 27.10.2017, in column 2 at S.NO.8 , kindly read "Sr. Additional Advocate General" in place of "Additional Advocate General" and Sh. Wasim Sadiq Nargal, Sr. AAG shall figure below Smt Seema Shekher Khajooria, Sr AAG and in column 2 at S.No 12 kindly read "Government Advocate" instead of "Deputy Advocate General".

Khursheed Ahmad Bhat
Assistant Legal Remebrancer

No. LD(A)2016/35-I

Dated 27.10.2017

Copy to the:-

1. Ld Advocate General.
2. Director General of Police, J&K, Srinagar,
3. Principal Secretary to Hon'ble Chief Minister.
4. All Principal Secretaries to Government.
5. All Commissioner/Secretaries to Government.
7. Registrar General, J&K, High Court, Srinagar.
8. Principal Secretary to the Hon'ble Chief Justice, J&K, Srinagar.
9. Director Litigation, Jammu.
0. Director Information, J&K, Srinagar.
11. Concerned Law Officer